

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full) : SMT. SAROJNAND DAS
 Date Of Birth : 17/10/1971
 Present post held : CHIEF JUDICIAL MAGISTRATE DISTRICT JANJGIR-CHAMPA

Immovable Property				
Name of District. Sub-Division, Taluka and Village in which property is situated	Name of details of Property		If not in own name, state in whose name held and his/her relationship to the Govt.-Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
1	Housing and other Building	Land	4	5
Aalok Parsda Tifra Bilaspur	Chhattisgarh Housing Board Bilaspur	Nil	Own Name	By Sale Deed
Movable Property (Value Above 25000/- of Rs.)				
Name of Articles				
1- Maruti Alto Car :- 3,00,000/- 2- Hero Honda Moor Bike :- 50,000/-				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.) 3,00,000/-				
Shares/Debentures				
Name of Issuing Company:		Nos. Of Shares		
1			2	

Nil	Nil		
Life Insurance Policy & Others			
Name of Issuing Company		Amount	
1		2	
L.I.C. Of India		12461/- per year to 2006	
L.I.C. Of India		2899/- per year to 2006	
L.I.C. Of India		4081/- per year to 2008	
L.I.C. Of India		2928/- per year to 2008	
L.I.C. Of India		3105/- per year to 2008	
Bank Deposites/Securities & Investments			
	Name of Bank	City	Amount
	1	2	3
1) Fixed Depositess	State Bank Of India	Janjgir	1,33,982/-
	State Bank Of India	Janjgir	1,33,982/-
2) Savings Bank A/Cs	State Bank of India	Janjgir	4,11,280/-
3) PPF	Nil	Nil	Nil
4) GPF	Nil	Nil	8,88,885/-
5) NSS	Nil	Nil	Nil
6) Others	Nil	Nil	Nil

1- In case where it is not possible assents the value accurately the approximate value in relation to present condition may be indicated
Note- The expected declaration of assets is subject to Provisions of C.G, Civil Services (Conduct) Rules 1965

Signature & Date